

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

44

C.S.P. No. 576/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. V.A. Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

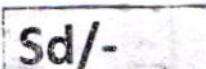
| S. No. | NAME            | DESIGNATION                                      | SIGNATURE   |
|--------|-----------------|--|---|
| 1      | CA Nitin Guttla | Authorized Representative<br>for the Petitioners |  |

ORDER

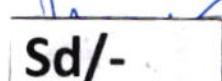
CSP 576/230-232/NCLT/MB/MAH/2017

CSP 577/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.8.2017.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)